



**Government of Jammu and Kashmir**  
**General Administration Department**  
Civil Secretariat, J&K

**Notification**

Jammu, the 31<sup>st</sup> of December, 2025

**S.O.- 331** In exercise of the powers conferred by section 4 read with section 8 of the Jammu and Kashmir Public Services Guarantee Act, 2011 (Act No. IX of 2011), the Government hereby notifies timelines and Designated Officers/Appellate Authorities for the following services of Housing & Urban Development Department:

S.No.	Name of the Service	Stipulated time frame for providing service	Designated Officer	First Appellate Authority	Second Appellate Authority
1.	NOC for building permission from J&K UEED	21 days	Executive Engineer, concerned Division	Superintending Engineer, Concerned Circle	Chief Engineer, J&K UEED
2.	NOC for building permission from Jammu Development Authority	21 days	Secretary, JDA	Vice Chairman, JDA	Administrative Secretary, H&UDD
3.	NOC for building permission from J&K Housing Board	21 days	Secretary, J&K HB	Managing Director, J&K HB	Administrative Secretary, H&UDD
4.	NOC for building permission from J&K LCMA	21 days	Collector, J&K LCMA	Vice Chairman, J&K LCMA	Administrative Secretary, H&UDD

**By order of the Government of Jammu and Kashmir.**

**Sd/-**  
**(M.Raju) IAS,**  
**Commissioner/Secretary to the Government**

No: GAD-MTGORBIV/253/2025 (7702489)

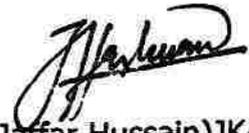
Dated: 31.12.2025

Copy to:

1. All Financial Commissioners (Additional Chief Secretary).
2. Additional Chief Secretary to Hon'ble Chief Minister, J&K.

3. Director General of Police, J&K.
4. All Principal Secretaries to the Government.
5. Principal Secretary to Hon'ble Lieutenant Governor, J&K.
6. Joint Secretary (JKL), Ministry of Home Affairs, Government of India.
7. Chief Electoral Officer, J&K.
8. All Commissioner/Secretaries to the Government
9. Chairperson, J&K Special Tribunal.
10. Director, J&K Institute of Management, Public Administration and Rural Development.
11. Resident Commissioner, J&K Government, New Delhi.
12. Divisional Commissioner
13. Secretary, J&K Public Service Commission.
14. All Heads of the Departments/Managing Directors.
15. All Deputy Commissioners.
16. Director Estates, Kashmir/Jammu.
17. Director Archives, Archaeology and Museums, J&K.
18. Director Information, J&K
19. Secretary, Services Selection Board.
20. Private Secretary to Hon'ble Chief Minister.
21. General Manager, J&K Press Jammu/Srinagar.
22. Private Secretaries to Hon'ble Deputy Chief Minister, J&K.
23. Private Secretary to Hon'ble Ministers, J&K.
24. Private Secretary to Advisor to Hon'ble Chief Minister, J&K.
25. Private Secretary to Chief Secretary, GAD.
26. Private Secretary to Commissioner Secretary, GAD
27. Government Order/Stock file/Website, GAD.

**"Hindi and Urdu versions shall follow".**



(Jaffar Hussain)JKAS,

**Deputy Secretary to the Government**